10/26/2018 Circulars-2000

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## **Central Board of Indirect Taxes & Customs**

Department of Revenue, Ministry of Finance, Government of India



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Taxpaye	er Assistance	)							Circular No.	543/39/2000-CX	
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Public Information				Central Board of Excise & Customs							
Stakeholder Consultation									]	Dated : 1-9-2000	
Legal Affairs		Subject :	Subject : Excisability of Press mud arising during the manufacture of sugar - adjudication of cases regarding.								
AAR/ D.G. Audit		•	•	0 0							
Quick Links		as waste.	A number of assessees are engaged in the manufacturer of V.P. Sugar and during the manufacture of sugar the press mud comes out as waste. The department has been contending that the party is required to pay an amount equal to 8% of the value of the press mud as per the provisions of Rule 57CC of Central Excise Rule 1944. On the other hand the tribunal in their various judgements has held that the assessees in question are the manufacturee of V.P. Sugar and press mud is only a residual waste and not a by product and that press mud is not a marketable commodity, the party is not required to pay an amount equal to 8% of the value of press mud under Rule 57CC of the said								
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Considering the grounds adduced by the various jurisdictional Commissioners of Central Excise for agitating the matter before the Apex Court and the Tribunal"s orders holding to the contary, it appeared that the issue is debatable. According the department preferred a couple of Civil Appeals on the said matter and those have also been admitted by the Apex Court.

However, to avoid multiplicity of litigation it would be advisable to wait for the final verdit of the Apex Court rather than to pass orders and generate more and more ligitations. You are, therefore, advised to inform all the officers under your charge to issue protective demands but keep the matters in Call Book pending final decision of the Supreme Court about the excisability of the press mud.

Receipt of the circular may kindly be acknowledged.

K.K.Jha Director (Review)



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